COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 214 OF 2015 AND APEAL NO. 215 OF 2015

Dated: 9th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 214 OF 2015

In the matter of:

West Bengal State Electricity Transmission Co. Ltd. Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Sahai

Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.

Mr. C. K. Rai

Mr. Mohit Rai for R-1

APPEAL NO. 215 OF 2015

In the matter of:

.... Appellant(s)

West Bengal State Electricity Distribution Co. Ltd.

Vs.

West Bengal Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Sahai

Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.

Mr. C. K. Rai

Mr. Mohit Rai for R-1

<u>ORDER</u>

Relist these matters for hearing on <u>10.07.2018</u>, as requested by learned counsel appearing for the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

tpd/pr